OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

ORDER

That Sh. Ajay Kumar S/o Sh. Ram Lal, Junior Judicial Assistant (EC-64435555), at present Under Suspension convicted vide Judgment dated 24.08.2024 passed in a criminal case, SC No. 9433/2016 (FIR No. 453/2014, P. S. Sagarpur, under Sections 304B/498A/34 IPC.). Order on sentence dated 26.09.2024 for the said offence was passed against Sh. Ajay Kumar, Jr. Judicial Assistant and he was sentenced to rigorous imprisonment for 7 (seven) years under Section 304B/34 IPC and rigorous imprisonment for 3 (three) years with fine of Rs. 50,000/- under Section 498A/34 IPC, both the sentences to run concurrently.

That a Show Cause Notice dated 23.11.2024 was issued to him under Rule 19 (i) of the CCS (CCA) Rules, 1965 proposing for a major penalty consequent upon conviction in a criminal case.

That at present, Sh. Ajay Kumar S/o Sh. Ram Lal, Junior Judicial Assistant is in Judicial Custody and the sentence have not been suspended by the Appellate Court.

Considering the gravity of offence under Sections 304B/498A IPC, which involves moral turpitude; hence, his retention in public service is considered undesirable.

Therefore, in exercise of powers conferred under Rule 19 (i) of CCS (CCA) Rules, 1965 read with Rule 42 of Delhi District Courts Establishment (Appointment & Conditions of Service), Rules, 2012, I hereby impose a penalty of Dismissal from Service upon Sil. Ajay Kumar S/o Sh. Ram Lal, Junior Judicial Assistant (EC-64435555).

(VIRENDER KUMAR BANSAL)

62327-62352 Principal District & Sessions Judge (HQs) 6 DEC 2025. Tis Hazari Courts, Delhi. /Comp./F-454/Vig.(C)/24

Dated, Delhi the _

Copy forwarded for information and necessary action to :-

- The Ld. Principal District & Sessions Judge cum Spl. Judge, CBI, RACC, Delhi. 1.
- 2. Sh. Arun Goel, POLC-X, RACC, Delhi.
 - The Officer-In-charge, Vigilance Branch (HQS), THC/RACC, Delhi/New Delhi. 3.
- The Officer-In-charge, Administration -II, Tis Hazari Courts, Delhi & RACC, New Delhi. _ 4.
 - The Sr. Acounts Officer/Accounts Officer, Central, THC, Delhi. 5.
 - Dealing Assts., in Admn.-II, Personal File, Seniority & Promotion, T&P, Central, 6. Tis Hazari Courts/Rouse Avenue Courts Complex, New Delhi.
- Dealing Assts. ACR Cell & Recruitment Cell, THC, Delhi. 7.
- LAYERS & Web-Site Committee to do the needful. 8
- Sh. Ajay Kumar S/o Sh. Ram Lal (Under Suspension), Jr. Judicial Assistant, R/o House no. 9. B-124, Gali No. 10-11, Nasir Pur Colony, Palam, New Delhi-110045-Mobile No.: 9910067191, 9990977919.(Through Process Server).

Sh. Ajay Kumar S/o Sh. Ram Lal (Under Suspension) to be served through Jail 10. Superintendent, Tihar Jail, Tilak Nagar, Delhi. (Through Process Server)

> (VIRENDER KUMAR BANSAL) Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.